

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No225
CP(IB)/56(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Tata Capital Financial Services Ltd
V/s
Archana Jagdish Saboo
(Personal Gaurantor)

.....Applicant

.....Respondent

Order delivered on 27/07/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Proxy on behalf of Advocate, Mr. Arjun Sheth.
For the Respondent : Advocate, Mr. Narendra Jain.

ORDER

Learned counsel for the Applicant seeks and is granted two weeks to comply order dated 13.06.2022.

List on 13.10.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**